

ITEM NO.39

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4232/2025

PREM SHANKER MISRA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 17-12-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Satinder Gulati, Adv.
Mr. Raj Kishor Choudhary, AOR
Ms. Sundri, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service was complete on the sole respondent-State of U.P. through the concerned High Court but none has entered appearance.

Digital copy of the original records of High Court and Trial Court have been received but the translated version of the Trial Court records are yet to be received. Reminder be issued.

List again on 29.01.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ